

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

O.A. No. 279/2014

Date of order: 9th July, 2019

Coram : Hon'ble Mr. Suresh Kumar Monga, Judicial Member
Hon'ble Mr. A. Mukhopadhyaya, Administrative Member

Munshi Lal Meena S/o Shri Prithvi Raj Meena, aged about 24 years, R/o Vill. Kotdi Tehsil Gangapur City, Distt Sawai Madhopur.

....Applicant

(Present : Shri C.B.Sharma)

VERSUS

1. Union of India through Chairman Min. of Railways (Railway Board) Rail Bhawan New Delhi.
2. General Manager, North Central Railway, Subedarganj Allahabad-210021 UP.
3. Chairman, Railway Recruitment Board (RRB), Opp NCR Hq Near Railway Hospital Subedarganj Allahabad-210011 UP.

...Respondents.

(By Advocate: Shri Anupam Agarwal)

ORDER (ORAL)

Per: Hon'ble Mr. Suresh Kumar Monga, Judicial Member

At the very outset, Shri Anupam Agarwal, learned counsel for the respondents, while referring to Clause 13.08 of the Centralised Employment Notice No.09/2010 dated 22.05.2010 pointed out that this Bench of the Tribunal does not have the territorial jurisdiction to entertain the present Original

(2)

Application. Clause 13.08 of the Employment Notice reads, thus:-

"13.08. Any legal issues arising out of this Centralised Employment Notice shall fall within the legal jurisdiction of respective Central Administrative Tribunals under which the concerned RRB is located."

2. In order to substantiate his aforesaid contention, Shri Shri Anupam Agarwal has placed reliance upon a latest judgment rendered by this Bench of the Tribunal in the case of **Hariom Meena vs. West Central Railway & Ors.** (OA No.291/547/2017 - decided on 03.01.2019).
3. In view of the above, we are of the considered view that the present Original Application cannot be entertained by this Bench of the Tribunal and the same is liable to be returned to the applicant.
4. Accordingly, the Registry is directed to return the present Original Application to applicant enabling him to present the same before appropriate Bench of this Tribunal, if so advised. While returning the Original Application, a copy of the same shall be retained by the Registry.

(A.Mukhopadhyaya)
Member (A)

(Suresh Kumar Monga)
Member (J)

/kdr/